

HIGH COURT OF ANDHRA PRADESH

RECRUITMENT – THE ANDHRA PRADESH STATE JUDICIAL (SERVICE AND CADRE) RULES, 2007 – CIVIL JUDGES (JUNIOR DIVISION) – VACANCIES FOR THE YEAR 2019 – NOTIFIED.


NOTIFICATION NO. 5/2019-RC

DATED: 15.02.2019

In supercession of the Notification No.5/2019-RC, dated 06.02.2019 notifying twelve (12) number of vacancies in the cadre of Civil Judges (Junior Division) for the year 2019 as per the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007, now the vacancies for the year 2019 in the cadre of Civil Judges (Junior Division) are notified as detailed below: -

Direct Recruitment	:	31
Recruitment by Transfer	:	07
Total vacancies	:	<u>38</u>

NOTE: The number of vacancies are tentative and may increase or decrease depending upon the exigencies of the situation.


REGISTRAR (IT-CUM-CPC) 15/2/19
F.A.C. REGISTRAR (RECRUITMENT)